

**Central Administrative Tribunal
Principal Bench**

**OA No.3037/2016
MA No.1245/2019**

New Delhi, this the 10th day of April, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman
Hon'ble Mohd. Jamshed, Member (A)**

Dr. Tajinder Kaur
D/o Shri Sudershan Singh
R/o M-16, Green Park (Main)
New Delhi-110016.Applicant

(By: Applicant in person)

Vs.

1. Union of India through the Secretary
Ministry of Women & Child Development
& Vice-Chairperson, NIPCCD
Room No.601, A-Wing
Shastri Bhawan, Dr. Rajendra Prasad Road
New Delhi-110001.
2. National Institute of Public Cooperation
& Child Development (NIPCCD)
Through its Director
5, Siri Institutional Area
August Kranti Marg
New Delhi-110016.Respondents

(By Advocate: Shri Sanjiv Joshi)

ORDER (ORAL)**Justice L. Narasimha Reddy:-**

MA No.1245/2019 is filed by the applicant, who is appearing in person, seeking permission to withdraw the OA as the same has become infructuous.

2. MA is allowed. Permission is accorded and the OA is dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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